

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes.

(b) No.

(c) It is not correct to say that there have been frequent occurrences of such cases. Many of these cases were prompted by mischief and indulged in by juveniles and other mischievous elements. There are as yet no reasons to believe that professional criminals are responsible. The police are taking all the necessary steps in this connection to prevent and detect crimes.

(d) Yes.

(e) Does not arise.

IRON PLANT IN PUBLIC SECTOR

160. { SHRI SUNDRAMANI PATEL
SHRI SITARAM JAIPURIA:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether Government propose to set up a new iron plant in the public sector;

(b) if so, at what cost, where it is likely to be installed and what will be its initial production capacity;

(c) whether any foreign assistance/collaboration has been sought for the project; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) to (d) To augment the production of pig iron within the shortest possible time, Government have been considering the prospects of setting up a pig iron plant in a coastal area like Goa or Visakhapatnam. A preliminary report about Goa is already under consideration in this context. It is not possible to indicate the cost, location or capacity of

the plant at this stage. The question of foreign assistance/collaboration will be considered at the appropriate time.

PAKISTANI INTRUSION INTO FUL KUMARI FOREST RESERVE

161. SHRI S. C. DEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Pakistanis intruded into Indian territory in the Ful Kumari forest reserve on the Tripura-East Pakistan border on 7th February, 1963 and started felling Sal and other valuable trees for lifting these to Pakistan; and

(b) if so, what action Government had taken in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) The number of Pakistani nationals involved in this incident was about 50.

(b) They returned to Pakistan on being challenged by the Indian Border Patrol. A strong protest has been lodged with the East Pakistan Government demanding stern action against the intruders and stoppage of recurrence of such incidents in future.

DECISION TAKEN BY THE EASTERN ZONAL COUNCIL

162. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state the decisions taken and the recommendations made at the meeting of the Eastern Zonal Council held recently in Shillong?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): The proceedings of the last meeting of the Eastern Zonal Council held at Shillong on 9th and 10th February, 1963, have not yet been finalised. The proceedings embodying the decisions taken and the